

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 40

CP/1477(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **15.04.2024**

NAME OF THE PARTIES: **RAJAN PURI V/s CRIMPLON YARNS PVT. LTD & ORS**

Section 241(1) of the Companies Act and Rule 11 of NCLT

ORDER

Adv. Akash Agarwal i/b AMR Law for the Respondent No.2 to 4 present.

Ld. Counsel for the Respondent No.2 to 4 submits that they have received a rejoinder from the Petitioners yesterday evening and seeks time to peruse the same.

They also seek time to file the Reply to the Administrator's Report. List this matter on Board on **03.05.2024**.

- sd-

PRABHAT KUMAR
MEMBER (TECHNICAL)

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)

Rehan Shaikh